

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
IB-379/(ND)/2020

IN THE MATTER OF:

Rambaran Singh Apex Pvt. Ltd.

....Applicant

Vs.

Harzi Engineering Works Pvt.Ltd.

....Respondent

Order under Section 9 of IBC.

Order delivered on 12.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for the applicant states that reply is received and they do not wish to file rejoinder. Pleadings are complete. Learned Counsel for both the sides agree to appear for physical hearing.

List for hearing on 15.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)